

added in the Eleventh Plan (upto end of February, 2011), which is highest ever in any Five Year Plan and is more than 150% of the total capacity addition in the 10th Plan. The time-frame for bridging the gap between demand and supply of power would depend on growth in capacity addition and generation *vis-a-vis* growth in demand for electricity. With the capacity addition of 62,374 MW during Eleventh Plan and the actual energy requirement and peak demand in March, 2012, turning out to be in line with the forecast in the 17th Electric Power Survey, the energy as well as peaking shortage is expected to come down substantially from the prevailing level (April, 2010 to February, 2011) of 8.6% and 10.3% respectively.

Power loss due to transmission and distribution

†1995. SHRI RAVI SHANKAR PRASAD:
SHRI RAMCHANDRA PRASAD SINGH:

Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that there is a heavy loss of power in the country due to deficiency in transmission and distribution system;
- (b) if so, the average loss of power in the country;
- (c) the average annual loss in terms of money as a result thereof; and
- (d) the estimated average loss in this regard at the international level?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) and (b) No, Sir. As the 7th 'Report on Performance of State Power Utilities' published by Power Finance Corporation, the All India Aggregate Technical and Commercial (AT&C) losses have been reduced from 30.62% in the year 2006-07 to 29.58% in 2007-08 and further to 28.44% in 2008-09. Transmission and Distribution (T&D) losses as measure of grid losses were replaced with Aggregate Technical and Commercial (AT&C) losses for better clarity.

(c) As per the CAG report the commercial loss due to excess T&D loss during 2008-09 is Rs. 12562.76 Crore for 24 Utilities.

(d) The average Transmission and Distribution losses at international level during 2006 is 8.58%, (Source CEA).

R&D promotion scheme of DSIR

1996. SHRIMATI VASANTHI STANLEY: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) the number of applications received in a calendar year for approval by the Department of Scientific and Industrial Research (DSIR) under R&D promotion scheme;

†Original notice of the question was received in Hindi.

- (b) what is the time-frame for approval of these applications;
- (c) whether it is a fact that there is a huge delay in clearing such applications; and
- (d) the steps being taken by the department to speed up these approvals?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI ASHWANI KUMAR): (a) Department of Scientific and Industrial Research (DSIR) received 257 in-house R&D recognition applications from industries, on an average for approval during a calendar year, during the last three years.

(b) The approval of these applications requires a time frame of 16 weeks, on an average. The approval process involves, examination of application within the department for completeness, circulation to relevant government departments and experts for technical inputs, seeking clarifications from the applicants, recommendations by an interdepartmental screening committee set up for the purpose and finally, approval by the competent authority in the department.

(c) No Sir.

(d) The steps being taken in the department to further speed up these approvals include, making the application formats short and concise, accepting and processing applications on-line, obtaining inputs from experts in a structured format, circulation of meeting agenda to the screening committee and conveying approvals to the applicants electronically.

Status of project proposals of Madhya Pradesh

†1997. MISS ANUSUIYA UIKEY: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) the details of proposals received by Government from Madhya Pradesh during the last five years under different Government schemes and programmes and the date of their receipt;
- (b) the date of sanctioning proposals out of the received proposals and the number of such sanctioned proposals and the amount released for them;
- (c) the details of such proposals which have not been sanctioned by Government so far and the reasons for their pendency; and
- (d) by when, these pending proposals would be sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI ASHWANI KUMAR): (a) and (b) The Ministry of Science and Technology in the Union

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